

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/67(Che)/2021  
IN  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : Aditya Birla Finance Ltd  
NAME OF THE RESPONDENTS : M.Murugesam M/s.Velohar Infra Pvt Ltd  
UNDER SECTION : Sec 60(5) of IBC, 2016

**ORDER**

Since the website of the NCLT is not working and the Counsels are unable to access the link provided in the Cause List, the hearing through Video Conferencing platform could not be conducted today. Matter is reposted to **09.08.2021**.

  
[K. NATARAJAN]  
Deputy Registrar

vs